GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

RAJYA SABHA UNSTARRED QUESTION NO. 1165

TO BE ANSWERED ON THE 08TH DECEMBER, 2021/ AGRAHAYANA 17, 1943 (SAKA)

KASHMIRI PANDITS AND HINDUS DISPLACED IN THE VALLEY

1165 # SHRI DIGVIJAYA SINGH:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of Kashmiri Hindus and Kashmiri Pandits displaced in the Valley after Article 370 was revoked from Kashmir; and
- (b) the number of terrorists and citizens who died and the number of soldiers from forces and paramilitary forces martyred in Kashmir after Article 370 was revoked?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

- (a): After repeal of Article 370, no Kashmiri Pandit/Hindu has been displaced from the valley. However, recently some Kashmiri Pandit families, mostly women and children, living in Kashmir have moved to Jammu region. These families are of Govt. employees, many of whom, move to Jammu in winter as part of movement of officials and the winter vacation in educational institutions.
- (b): The number of terrorists killed, civilians who lost their lives and Security Forces (SFs) martyred in Kashmir after repeal of Article 370 i.e. w.e.f. 5th August, 2019 till 30th November, 2021 are as under:

No. of terrorists killed	366
Loss of lives of civilians	96
SFs personnel martyred	81
